

MEMO OF PARTIES

IM OA No. 574/2024

Sub: News item titled "DDA ignores directions to remove official constructions on floodplain, builds more" appearing in The Hindu dated 18.04.2024.

&

News item titled "DDA flouts NGT's guidelines, continues construction on crowded Yamuna floodplain in Delhi" appearing in The Hindu sated 16.04.2024.(Tribunal on its own motion)

VS

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3. Ministry of Environment and Forest, Regional Office
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4. Central Pollution Control Board, Through its Member Secretary
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5. Ministry of Jal Shakti, Through its Secretary
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6. National Mission for Clean Ganga, Through its Deputy Director
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